

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 1354
TO BE ANSWERED ON THE 3RD DECEMBER, 2024

CROP INSURANCE SCHEMES

1354. Dr. K Sudhakar:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government has data regarding the various crop insurance schemes run by the States across the country for the welfare of farmers;
- (b) if so, the details thereof including premium being collected from farmers and welfare benefits of the scheme;
- (c) whether the Government has released the installments under PM-KISAN for the State of Karnataka, if so, the details thereof;
- (d) whether the Government has observed that frequent title disputes are happening with respect to farmers' lands due to non-centralization, if so, the details of steps taken to ensure that titles of farmers' land remains undisputed; and
- (e) whether the Government has details of claims settled under PM Fasal Bima Yojana (PMFBY) for the State of Karnataka, if so, the details thereof, year-wise?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि और किसान कल्याण राज्य मंत्री (SHRI BHAGIRATH CHOUDHARY)

(a) & (b) : Government of India has introduced Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS) from Kharif 2016 season. PMFBY provides for comprehensive risk insurance against crop damage from pre-sowing to post-harvest for food crops (cereals, millets and pulses), oilseeds and annual commercial horticultural crops notified by the concerned State Government.

The scheme not only safeguards against wide spread yield loss due to non-preventable natural risks viz. flood, inundation, landslide, drought, dry spells, hailstorm, cyclone, pests/diseases, natural fire and lightening, storm, typhoon, tempest, hurricane, tornado etc. but also against farm level yield loss due to localized risks (hailstorm, landslide, inundation, natural fire and cloud burst), prevented sowing and post-harvest losses. Premium subsidy liability under the scheme is shared by the Central and State Government. Scheme is voluntary and demand driven since 2020-21. Currently the scheme is being implemented by 24 States/UTs. Data of the scheme for implementing States/UTs is available on National Crop Insurance Portal (NCIP) i.e. www.pmfby.gov.in.

However, some States like Bihar, Gujarat, West Bengal are implementing their own schemes. As these schemes are being implemented by the States on their own, no data in respect of these schemes is maintained by the Department of Agriculture & Farmers Welfare.

(c): Details of installments released in Karnataka under PM-KISAN are given in **Annexure-I**.

(d): PMFBY covers loanee and non-loanee farmers both on voluntary basis. Further, the scheme is demand driven. Documents to know the insurable interest of the farmer under the scheme are notified by the State Government concerned. However, to facilitate the farmers in coverage under the scheme with correct details of land, land records of major States have been integrated with National Crop Insurance Portal (NCIP).

(e): All the data relating to PMFBY/RWBCIS is available on NCIP. However, State Government of Karnataka has its own portal "Samrakshne" and all data relating to the schemes is available on Samrakshne portal. Soft copy of coverage and claims data as received from State Government is uploaded on NCIP. The year-wise claims paid to farmers in Karnataka under PMFBY is at **Annexure-II**.

Annexure-I**Instalments paid in Karnataka under PM-KISAN**

Installment	Instalment Period	No. of Beneficiaries	Amount Disbursed (in Cr)
1st	FY 2018-2019 (Dec-Mar)	19,872	3.97
2nd	FY 2019-2020 (April-July)	29,63,053	656.16
3rd	FY 2019-2020 (August-November)	46,66,949	1,083.87
4th	FY 2019-2020 (Dec-Mar)	49,47,251	1,049.74
5th	FY 2020-2021 (April-July)	51,14,512	1,033.93
6th	FY 2020-2021 (August-November)	52,19,760	1,061.53
7th	FY 2020-2021 (Dec-March)	52,81,757	1,063.26
8th	FY 2021-2022 (April-July)	51,77,858	1,071.23
9th	FY 2021-2022 (August-November)	52,13,008	1,092.11
10th	FY 2021-2022 (Dec-March)	34,53,252	709.48
11th	FY 2022-2023 (April-July)	49,20,226	1,300.70
12th	FY 2022-2023 (August-November)	50,05,169	1,069.07
13th	FY 2022-23 (Dec-Mar)	48,47,557	1,044.33
14th	FY 2023-24 (April-July)	49,34,530	1,017.44
15th	FY 2023-24 (August-November)	43,78,004	966.43
16th	FY 2023-24 (Dec-Mar)	44,34,025	979.50
17th	FY 2024-25 (Apr- July)	43,04,818	958.26
18th	FY 2024-25 (Aug-Nov)	43,47,737	941.76
		Total	17,102.79

Annexure-II

Year-wise details of claims paid to farmers in Karnataka under PMFBY

Year-wise details of claims paid to farmers in Karnataka under PMFBY		
Year	Season	Paid Claims
		Rs. Crore
2016-17	Kharif 2016	1,227.72
	Rabi 2016-17	866.12
	Total	2,093.84
2017-18	Kharif 2017	817.42
	Rabi 2017-18	39.37
	Total	856.79
2018-19	Kharif 2018	1,934.66
	Rabi 2018-19	1,053.10
	Total	2,987.75
2019-20	Kharif 2019	1,114.09
	Rabi 2019-20	401.43
	Total	1,515.53
2020-21	Kharif 2020	917.61
	Rabi 2020-21	112.71
	Total	1,030.32
2021-22	Kharif 2021	1,370.81
	Rabi 2021-22	119.12
	Total	1,489.93
2022-23	Kharif 2022	1,385.96
	Rabi 2022-23	170.02
	Total	1,555.97
2023-24	Kharif 2023	1,867.11
	Rabi 2023-24	154.45
	Total	2,021.56
Grand Total		13,551.70
